

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

e-mail: (non-gazettedsectionmainwing@gmail.com)

Subject: Jammu and Kashmir Staff of the Subordinate Courts (Recruitment & Conditions of Service) Rules, 2016.

NOTIFICATION

No. 2880 of 2023/RG/NG-326(I) Dated:- 27-12-2023

In exercise of the powers conferred by Section 30 of the Jammu and Kashmir Civil Courts Act, Svt. 1977, the High Court of Jammu & Kashmir and Ladakh has effected amendments to the **SCHEDULE-A & SCHEDULE-B** to the *Jammu and Kashmir Staff of the Subordinate Courts (Recruitment & Conditions of Service) Rules 2016*, as amended vide Notification No. 445/NG dated 16-07-2019, in the following manner:

At S. No. 18 (i) of the SCHEDULE-A to Jammu and Kashmir Subordinate Staff (Recruitment & Conditions of Service) Rules 2016 as amended vide notification dated 16-07-2019, the nomenclature of the post of Jamadar (Selection-Grade), appearing under the heading Category, is amended and re-named as "Usher (Selection Grade)."

At S. No. 18 (ii) of the SCHEDULE-A to Jammu & Kashmir Subordinate Staff (Recruitment and Conditions of Service) Rules 2016 as amended vide notification dated 16-07-2019, the nomenclature of the post of Jamadar, appearing under the heading Category, is amended and re-named as "Usher"

At S. No. 18 (i) of the SCHEDULE-B to Jammu and Kashmir Subordinate Staff (Recruitment & Conditions of Service) Rules 2016 as amended vide notification dated 16-07-2019, the nomenclature of the post of Jamadar (Selection-Grade), appearing under the heading Category, is amended and re-named as "Usher (Selection Grade)."

At S. No. 18 (ii) of the SCHEDULE-B to Jammu & Kashmir Subordinate Staff (Recruitment and Conditions of Service) Rules 2016 as amended vide notification dated 16-07-2019, the nomenclature of the post of **Jamadar**, appearing under the heading **Category**, is amended and re-named as "**Usher**".

By order.

MJ
27.12.23
(Shahzad Azeem)
Registrar General

No: 57941-60 of 2023/RG/NG Dated 27-12-2023

Copy to: -

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh
2. Secretary to Hon'ble Mr. Justice _____
.... for information of His Lordship.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu
4. Registrar Rules, High Court of Jammu & Kashmir and Ladakh, Jammu. This is in reference to his communication No. 43/R/Rules/JAMMU dated 20-12-2023.
5. Secretary to the Government, Department of Law, Justice & Parliamentary Affairs, Civil Secretariat, Jammu
6. Registrar Recruitment, High Court Main Wing, Jammu
7. Registrar Computers (IT), High Court of J&K, Srinagar
8. Director J&K Judicial Academy, Janipur, Jammu
9. Registrar Judicial, High Court Wing, Jammu/Srinagar
10. Director Finance, High Court Main Wing, Jammu
....for information.
11. CPC, e-Courts, High Court of J&K, Srinagar for uploading the same on the official website of the High Court of J&K.
12. Manager, Government Press, Jammu for publication of the same in the next Government Gazette.
13. In-Charge, Library, High Court Wing, Jammu/Srinagar for keeping the record of the same.
14. Order file.

MJ
27.12.23
Registrar General